

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 138 OF 2002

Applicant(s) Teegela Chandra Joshi Respondent(s) V. V. D. Rao

Advocate for

Applicant(s) Mr. Vijay Mehla

Advocate for

Respondent(s)

Notes of the Registry

Orders of the Tribunal

28/5/2002

Mr. Vijay Mehla, Counsel for the Applicant

Register put up in Court for admission as per Court Slip

REGISTRAR
C.A.T. JODHPUR

Mr. V. Vishna
has filed
Caveat on
behalf of
respondents
or
28/5/02

28/5/2002

Mr. Vijay Mehla, Counsel to applicant
Mr. Vijay Bishnoi, Counsel to Respondents
No- 1 to 3 (Caveator)

Heard.

Mr. Vijay Bishnoi, Caveator, to
Respondents 1 to 3 seeks a short adjourn-
ment to file reply/short reply to the
O.A./Interim Relief.

The learned lawyer to the
applicant makes a prayer for interim relief.
In view of his submissions and statement that
applicant has not been relieved so far, the
respondent no. 3 is directed not to release
the applicant in pursuance of the impugned
order of transfer till the next date. May
be listed to admission/consideration on interim
relief on 29.5.2002.

Sudhakar
(S. K. Agarwal)
Judl. Member